NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(CAA) -171(PB) /2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2017

NAME OF THE COMPANY: M/s Adriana Builders & Construction & Ors.

SECTION OF THE COMPANIES ACT: 230-232

S.NO. NAME

DESIGNATION

REPRESENTATION SIGNATURE

Present:

Mr. Ravi Bassi and Mr. Sheel Kumar Advocates for the Petitioner

Mr. C. Balooni, Company Prosecutor

Order

Objections have been received on behalf of the Income Tax Department. Let the same be received and removed by the applicant. Mr. C. Balooni, appearing on behalf of the RD also prays for some time to file his objections.

Report of the OL is awaited.

To come up on 28th November, 2017.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)